

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

121. C.P. 214/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Dighi Agencies Pvt Ltd

V/s.

Registrar of Companies Pune

SECTION 441 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Akshay Petkar a/w Aniket Malu for the Petitioner.
2. The report of ROC is not available with this bench. ROC, Pune is directed to file its report within three weeks. List on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)